

15.25 hrs.

## PAPERS LAID ON THE TABLE

[*Translation*]

**Notification re: Levy of Less on Automobiles Annual Reports and Reviews on the working of Coir Board, Cochin Indian Rubber Manufacturers Research Association, Thane. Automotive Research Association of India, Pune for 1988-89**

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):  
On behalf of Shri Ajit Singh I bet to lay on the Table—

- (1) A copy of Notification No. S.O. 247(E) (Hindi and English versions) published in Gazette of India dated the 22nd March 1990 containing Order regarding levy of cess on automobiles issued under sub-section (1) of section 9 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT 952/90]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Coir Board, Cochin, for the year 1988-89 under section 19 of the Coir Industry Act, 1953,  
(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of Coir Board, Cochin, for the year 1988-89. [Placed in Library. See No. LT 952/90]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 1988-89 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 1988-89. [Placed in Library. See No. LT 954/90]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 1988-89 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Automotive Research Association of India, Pune, for the year 1988-89. [Placed in Library. See No. LT 955/90]

**Annual Reports and Reviews on the working of Nathpa Jhakri Power Corporation Ltd, Shimla for 1988-89; Vayudoot Ltd., New Delhi for 1986-87 etc. etc.**

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):  
On behalf of Shri Arif Mohammad Khan, I bet to lay on the Table—

- (1) A copy each of following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (a) (i) Review by the Government on the working of the Nathpa Jhakri Power Corporation Limited, Shimla for the year 1988-89.
  - (ii) Annual Report of the Nathpa Jhakri Power Corporation Limited, Shimla, for the year 1988-89 along with Audited

- Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 956/90]
- (b) (i) Review by the Government on the working of the Vayudoot Limited, New Delhi, for the year 1986-87.
- (ii) Annual Report of the Vayudoot Limited, New Delhi for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 957/90]
- (c) (i) Review by the Government on the working of the Tehri Hydro Development Corporation limited, for the year 1988-89
- (ii) Annual Report of the Tehri Hydro Development Corporation Limited for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 958/90]
- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 958/90]
- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Punjab State Electricity Board, Patiala, for the year 1988-89 under subsections (1) of section 75 of the Electricity (Supply) Act, 1948 read with clause (c) (iv) of the Proclamation dated the 11th May, 1987 issued by the President in relation to the State of Punjab.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Punjab State Electricity Board, Patiala, for the year 1988-89.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT 959/90]
- (5) A copy each of the following papers (Hindi and English versions) under section 61 of the Electricity (Supply) Act, 1948 read with clause (c) (iv) of the Proclamation dated the 11th May, 1987 issued by the President in relation to the State of Punjab:—
- (a) (i) Annual Financial Statement [Incorporating 1987-88 (Actuals), 1988-89 (Budget/Revised Estimates) and 1989-90 (Budget Estimates)] of the Punjab State Electricity Board.
- (ii) A statement showing objects and reasons for laying the Annual Financial Statement of Punjab State Electricity Board.
- (iii) An abstract of the Annual Financial Statement of the Punjab State Electricity Board on comments of the Government of Punjab thereon. [Placed in Library. See No. LT 960/90]

- (b) (i) Annual Financial Statement [Incorporating 1988-89 (Actuals), 1989-90 (Budget/Revised Estimates) and 1990-91 (Budget Estimates)] of the Punjab Save Electricity Board.
- (ii) A statement showing objects and reasons for laying the Annual Financial Statement of Punjab State Electricity Board.
- (iii) An abstract of the Financial Statement of Punjab State Electricity Board and comments of the Government of Punjab thereon. [Placed in Library. See No. LT 961/90]
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) of items (5) above. [Placed in Library. See No. LT 962/90]
- (7) A statement (Hindi and English versions) correcting the reply given on 15 May, 1990 to Unstarred Question No. 8836 by Dr. Mahadeepak Singh Shakya regarding Rural Electrification in Etah District of Uttar Pradesh. [Placed in Library. See No. LT 963/90]

[English]

**Annual Report and Review on the Working of the Indian Institute of Forest Management, Bhopal for 1988-89 and a statement showing reasons for delay**

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUSTRAY): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest

Management, Bhopal, for the year 1988-89 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Forest Management, Bhopal, for the year 1988-89.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 930/90]

**Notifications under All-India Service Act, 1951 and Annual Reports and Reviews on the working of Bose Institute of Calcutta and the Centre for Electronics Design and Technology, Srinagar for the year 1988-89 etc. etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJAMAN BEHERA): On behalf of Prof M.G.K. Menon, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951—
- (i) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulation, 1990 published in Notification NO. G.S.R. 204 in Gazette of India dated the 7th April, 1990.
- (ii) The Indian Administrative Service (Pay) Amendment Rules, 1990 published in Notification No. G.S.R. 205 in Gazette of India dated the 7th April, 1990.
- (iii) The All India Services (Group Insurance) Amendment Rules,

1990 published in Notification No. G.S.R. 387 (E) in Gazette of India dated the 20th March, 1990. [Placed in Library. See No. LT 931/90]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Calcutta, for the year 1988-89 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Bose Institute, Calcutta, for the year 1988-89. [Placed in Library. See No. LT 932/90]
- (3) (i) A Copy of the Annual Reports (Hindi and English versions) of the Centre for Electronics Design and Technology, Srinagar, for the year 1988-89 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Center for Electronics Design and Technology, Srinagar, for the year 1988-89.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT 933/90]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Aurangabad, for the year 1988-89 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on

the working of the Centre for Electronics Design and Technology, Aurangabad, for the year 1988-89.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT 934/90]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1988-89 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1988-89.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT 935/90]

**Annual Reports Annual Accounts and Reviews on the Working of the Bal Bhawan Society (India) Institute of Management, Bangalore for 1988-89 etc. etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): I bet to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Bal Bhawan Society (India) for the year 1988-89.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Bal Bhawan Society

- (India) for the year 1988-89 together with Audit Report thereon.
- (iii) A statement regarding Review (Hindi and English versions) by the Government on the working of the Bal Bhawan Society (India) for the year 1988-89.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 936/90]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1988-89 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Bangalore, for the year 1988-89.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT 937/90]
- (5) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:—
- (i) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 1988-89 together with Audit Report thereon. [Placed in Library. See No. LT 938/90]
- (ii) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 1988-89 together with Audit Report thereon. [Placed in Library. See No. LT 939/90]
- (iii) Annual Accounts of the Indian Institute of Technology, Delhi, for the year 1988-89 together with Audit Report thereon. [Placed in Library. See No. LT 940/90]
- (iv) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1988-89 together with Audit Report thereon. [Placed in Library. See No. LT 941/90]
- (v) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1988-89 together with Audit Report thereon. [Placed in Library. See No. LT 942/90]
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT 943/90]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration New Delhi, for the year 1988-89.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration New Delhi, for the year 1988-89 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Tibetan Schools Administration.

tion, New Delhi, for the year, 1988-89.

- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT 944/90]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 1988-89 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Delhi Public Library Delhi, for the year 1988-89.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See No. LT 946/90]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1988-89 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Salar Jung Museum Board, Hyderabad, for the year 1988-89.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT 946/90]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Manav Sangrahalaya, Bhopal, for the year

1987-88 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rashtriya Manav Sangrahalaya, Bhopal, for the year 1987-88.
- (14) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above. [Placed in Library. See No. LT 947/90]

**Reports of the CAG (Nos 8,9 and 10 of 1989 Union Government (Commercial))**

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution:—

- (1) Report of the Comptroller and Auditor General of India (No. 8 of 1989)—Union Government (Commercial)—Resume of the Company Auditors' Reports and Comments on Accounts of Government Companies. [Placed in Library. See No. LT 948/90]
- (2) Report of the Comptroller and Auditor General of India (No. 9 of 1989)—Union Government (Commercial)—Audit observations on Individual Topics. [Placed in Library. See No. LT 949/90]
- (3) Report of the Comptroller and Auditor General of India (No. 10 of 1989)—Union Government (Commercial)—Scheduling of Flight in Air India—Failure of Electric Typewriter Project of Hindustan Teleprinters Limited. [Placed in Library. See No. LT 950/90]

**Annual Report and Review on the Working of the Delhi State Industrial Development Corporation Ltd, New Delhi for 1988-89**

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES, AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRINKANTA JENA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) A statement regarding Review by the Government on the working of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1988-89.
- (2) Annual Report of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 951/90]

15.24 hrs.

**PARLIAMENTARY COMMITTEES—  
SUMMARY OF WORK**

[*English*]

SECRETARY-GENERAL: I beg to lay on the Table a copy of the Parliamentary Committees (other than Financial Committees)—Summary of Work' (Hindi and English versions) pertaining to the period 1st June, 1989 to 27th November, 1989.

15.24-1/2 hrs.

**COMMITTEE ON SUBORDINATE  
LEGISLATION**

**First Report**

[*Translation*]

SHRI GUMAN MAL LODHA (Pali): Mr.

Deputy Speaker, Sir, I beg to present the first Report (English and Hindi versions) of the Committee on Subordinate Legislation.

[*English*]

SHRI VASANT SATHE: When are they going to give the Terms of Reference?

MR. DEPUTY-SPEAKER: You have very cogently and forcefully made that point. I think the Ministers who are sitting here have noted that and probably a proper response would be given—may not be today—when ever they want it. But what he has said is a part of the record. So, nothing beyond can be extracted from there.

[*Translation*]

SHRI VASANT SATHE: Please tell us something about the Terms of Reference. We are ready to support you... (*Interruptions*) ... We are prepared to extend our support to you, but you let us know the terms of Reference, by tomorrow... (*Interruptions*) ... Okay, we shall wait for your response... (*Interruptions*) ...

[*English*]

PROF. P.J. KURIEN (Mavelikara): I know about the Bills. He is not on this Point. He is saying about the previous problems... (*Interruptions*)

MR. DEPUTY-SPEAKER: Why do you get into it? The Business Advisory Committee will decide that. Please sit down.

(*Interruptions*)

PROF. P.J. KURIEN: We are also equally concerned about the passing of Bills and all that. But the basic question is this. Our apprehension is that an Inquiry by the